

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 50 OF 2017

Dated: 10th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**New Usha Nagar Co-Operative Housing Society Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Parichita Chowdhary
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Rahul Kinra for R-2

ORDER

List the matter for further hearing on **14.01.2019**, as agreed by the learned counsel appearing for both parties.

**(S.D. Dubey)
Technical Member**

Js/vg

**(Justice Manjula Chellur)
Chairperson**

